

# NATIONAL LOK ADALAT

22<sup>ND</sup> day of April, 2018

**BENCH NO. - I**

**COURT ROOM NO. 33**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Shampa Sarkar**

**Himadri Chakraborty Advocate**

SL No.	Case No.	Name of the Parties
1	WP 16951W/2006	Rabindra Shaw v/s C.E.S.C LTD
2	WP 17118W/2006	Marie D'Souza v/s C.E.S.C LTD
3	WP 19791W/2006	Ramjatan Mahato v/s C.E.S.C LTD
4	WP 20961W/2006	MD. Aftab Khan v/s C.E.S.C LTD
5	WP 20405W/2006	MD. Amanullah v/s C.E.S.C LTD
6	WP 5526W/2006	Ajaz Ahmed Khatri v/s State of W.B
7	WP 20095W/2006	MD. Serajuddin v/s C.E.S.C LTD
8	WP 19933W/2006	Francas Raj v/s C.E.S.C LTD
9	WP 20404W/2006	Anwarul Hassan & ORS. v/s C.E.S.C LTD
10	WP 18487W/2008	Ramsevak Das v/s C.E.S.C LTD & ORS.
11	WP 23549W/2006	MD. Ibrar Ahemed Warsi v/s C.E.S.C LTD
12	WP 21505W/2006	Fatma Khatoon v/s C.E.S.C LTD
13	WP 24403W/2008	Kazi Nurul Huda v/s C.E.S.C LTD, Victoria House & ORS.
14	WP 25418W/2008	Abdul Rahaman v/s C.E.S.C LTD & ORS.
15	WP 1007W/2011	Feroz Akhtar & ORS. v/s C.E.S.C LTD
16	WP 28919W/2013	Sandip Saria v/s C.E.S.C LTD & ORS.
17	WP 1011W/2011	Nauser Ali & ORS. v/s C.E.S.C LTD & ANR
18	WP 11997W/2011	Probhas Sadhukhan v/s C.E.S.C LTD & ORS.
19	WP 1182W/2007	Pradip Kumar Gupta v/s C.E.S.C LTD
20	WP 5681W/2009	Pradip Kumar Gupta v/s C.E.S.C LTD & ORS.
21	WP 21324W/2009	Raj Kumar Tibrewalla v/s C.E.S.C LTD & ANR
22	WP 22484W/2009	Sanatan Patra v/s C.E.S.C LTD & ORS.
23.	WP 5033W/2010	Rita Shaw v/s C.E.S.C Ltd. & OTHRs.
24.	WP 19792W/2006	Munna Hasim v/s C.E.S.C LTD
25.	WP 22070W/2006	Atiar Rahaman Mallik v/s C.E.S.C LTD.